

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt(RJS)/52/2026

Date : 09.04.2026

WHEREAS, Smt. Vandana Sharma, an officer of Civil Judge Cadre was placed under suspension vide this office order No. Estt.(RJS)/59/2023 dated 05.09.2023 headquarter at Rajasthan High Court, Jodhpur.

AND WHEREAS, the disciplinary proceedings is going on against Smt. Vandana Sharma vide Memorandum No. Estt. B2(iii)/37/2023/3843 dated 22.09.2023 under Rule 16 of the Rajasthan Civil Services (Classification, Control and Appeal) Rules, 1958.

NOW, Hon'ble the Acting Chief Justice is pleased to revoke the suspension order and re-instate Smt. Vandana Sharma. However, decision on her intervening period spent on suspension shall be taken after conclusion of the aforesaid enquiry.

BY ORDER


REGISTRAR GENERAL

No.Estt.B2(iii)35/2023/1531

Date : 09.04.2026

Copy forwarded to the following for information and necessary action:-

1. the Secretary to the Law Minister, Govt. of Rajasthan, Jaipur.
2. the Principal Secretary to the Govt., Law Department-cum-Legal Remembrance, Rajasthan, Jaipur.
3. the Secretary to the Govt. of Rajasthan, GAD(Gr.2), Jaipur.
4. the Secretary, Lokayukta Sachivalaya, Jaipur.
5. the Accountant General, Rajasthan, Jaipur.
6. the Registrar (Vig.)/(Admn.)/(Rules)/(Class.)/(Judicial), Raj. High Court, Jodhpur.
7. the Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Raj. High Court, Jodhpur.
8. the Registrar (Admn.), Raj. High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur Bench through P.S., Member Secretary, Raj. State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. the District & Sessions Judge, Bhilwara.
10. Smt. Vandana Sharma, an officer of Civil Judge Cadre, HQ at Rajasthan High Court, Jodhpur.
11. the Director, Raj. State Judicial Academy, Jodhpur.
12. Treasury Officer, Jodhpur.
13. P.S. to Hon'ble Judges at Jodhpur.
14. AOJ (Class)/(Website), Raj. High Court, Jodhpur/Jaipur Bench, Jaipur.

Personal files/all administrative sections/Leave Clerk/T.P. Clerk Jr. Accountant of RJS Section.


REGISTRAR GENERAL